

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:390

ANSWERED ON:16.07.2002

CRIME IN DELHI

MANIKRAO HODLYA GAVIT;SHRINWAS DADASAHEB PATIL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the news regarding incidents of dacoities in Seelampur and Defence Colony appearing in the `Navbharat Times` dated July 2, 2002;
- (b) if so, the number of incidents of various crimes that took place during 1.1.2002 to 1.7.2002, crime-wise and district-wise;
- (c) whether it is a fact that incidents have increased this year in comparison to the last year;
- (d) if so, the reasons therefor; and
- (e) the details of steps taken by the Government to make Delhi crime free?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

(a): Yes, Sir.

(b): The requisite details are given in the attached statement.

(c): No, Sir.

(d): Does not arise.

(e): The steps taken by Delhi Police to reduce the incidents of crime in the National Capital Territory of Delhi include inter-alia, intensification of beat patrolling; posting of armed pickets at strategic points; strengthening of intelligence network; close watch on and frequent raids at the suspected hide-outs of criminals and terrorists; verification of antecedents of domestic servants; increased surveillance on history sheeters; coordination meeting with officers of neighbouring States; meetings with members of Residents Welfare Associations; formation of anti-terrorist cell in each police district; and deployment of police personnel in plain clothes in running buses, market places, business places and other crime-prone places.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.390 DUE FOR ANSWER ON 16.7.2002

Crime North North-
West Central N. Delhi East North
East South South
West West Crime &
Railways IGI
Airport Total

Dacoity	4	13	1	0	2	2	2	2	1	1	0	28
Murder	26	67	11	4	24	32	36	27	33	1	2	263
Attempt to Murder	13	43	15	5	20	30	30	21	28	3	0	208
Robbery	30	52	22	9	17	40	43	27	24	4	2	270
Riot	5	6	7	1	12	6	17	15	1	0	1	71
Rape	10	63	6	5	7	24	38	27	22	0	0	202
Kidnapping for ransom	0	2	1	0	1	3	6	2	3	0	0	18
Snatching	13	90	14	5	30	23	43	19	52	10	0	299
Hurt	78	175	60	17	124	99	130	85	157	6	0	931
Burglary	80	255	83	28	114	75	279	180	171	0	0	1265
Theft	643	1198	733	589	724	464	1848	808	939	617	24	8587
Other IPC	974	2384	829	534	872	687	1893	1113	1558	32	294	11170
Total IPC	1876	4348	1782	1197	1947	1485	4365	2326	2989	674	323	23312